

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM
AND ARUNACHAL PRADESH)

C I R C U L A R

Dated Guwahati, 18th July, 2016

HC.VII-22/2010(Pt)/ 3540/A # All the Judicial Officers are hereby directed to stick to the time schedule in delivering the judgment from the date of conclusion of hearing of the case as prescribed by law.


By Order,
Sd/-
M.A. Ali

REGISTRAR (VIGILANCE)

Memo No. HC.VII-22/2010(Pt)/ 3541-3549 /A dated 18.07.2016

Copy to: -

1. The District & Sessions Judge, _____ with a request to distribute the circular amongst the judicial officers under his jurisdiction.
2. The Presiding Officer, STAT & Member, MACT, Guwahati.
3. The Member, MACT, _____.
4. The Presiding Officer, Industrial Tribunal, Guwahati/Dibrugarh/Silchar
5. The Presiding Officer, Labour Court, Guwahati/Dibrugarh.
6. The Special Judge, Assam.
7. The Special Judge, CBI Court _____.
8. The Principal Judge, Family Court, _____.
9. The President, All Assam Lawyers' Association, Guwahati.


REGISTRAR (VIGILANCE)

18.07.26